

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/64(KB)2022
IA(I.B.C)/347(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS GANPATI HIGHTECH COMMUNICATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Parikshit Poddar, Adv.] For the Liquidator
Ms. Simran More, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/347(KB)2024:**
 - a. Report of the Registrar of Companies, West Bengal is awaited in term of the order dated 24th June, 2024.
 - b. Deputy Registrar, National Company Law Tribunal, Kolkata Bench is directed to communicate with the Registrar of Companies, West Bengal for report.
 - c. Registry is directed to issue notice to Mr. Sanjay Kumar Agarwal, 2D, N.S. Road, Liluah, Howrah- 711204 and Mr. Ayush Agarwal, 20V, MotilalBasak Lane Road, Kolkata- 700054, the Respondents by way of speed post and by e-mail and place the tracking information on record.
 - d. Upon receipt of the notice, the Respondents are directed to file reply affidavit within a period of two weeks, failing which an appropriate action will be taken against them.
 - e. List this matter on **28th August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**